like to know whether it is a fact that the Indian Railways earn around Rs.5 crores from the Talcher Railway Station which falls under the East Coast Railway. I would like to have the details of the income which the Railways got in 2009-10 and in the past three quarters of 2010-11. I would like to know whether the hon. Minister of Railways is aware of the economic blockade caused by non-movement of coal rakes in and around Talcher Railway Station from 16th February, 2011 demanding that the eleven express trains running between Athagarh and Sambalpur section of East Coast Railway should be routed through the Talcher Railway Station. I would like to know the loss sustained by the Union Government public sector enterprises and other Government enterprises. I would like to know the total accumulated loss to the Indian Railways, Mahanadi Coalfields Ltd., NALCO and NTPC. I would like to know whether it is a fact that on 20th January, 2003 an agreement was reached between the representatives of the Indian Railways and the All Party Coordination Committee, Talcher under the presidentship of the Collector, Angul in the State of Orissa that all express trains likely to run in this section in future would touch Talcher Railway Station. But the details of the agreement are not being implemented.

I would like to know whether it is a fact that the Talcher Railway Station was established during 1927-28 and the people's demand for routing all express trains through Talcher dates back to1998, after the opening of Talcher-Sampbalpur rail route.

THE VICE-CHAIRMAN (PROF. P.J. KURIEN): Okay. It is over. Now, Shri Avtar Singh Karimpuri. (Interruptins)... It would not go on record. Your three minutes are over. *(Interruptions)*...

श्री रुद्रनारायण पाणि (उड़ीसा)ः सर, मैं खुद को इससे एसोसिएट करता हूं। **...(व्यवधान)...**

THE VICE-CHAIRMAN (PROF. P.J. KURIEN): It would not go on record. *(Interruptions)*... Your three minutes are over. *(Interruptions)*... Shri Avtar Singh Karimpuri. *(Interruptions)*...

Derogatory remarks against Bhagwan Valmiki in Punjab

श्री अवतार सिंह करीमपुरी (उत्तर प्रदेश)ः महोदय, मैं एक बहुत ही गंभीर मुद्दा उठाना चाहता हूं। पंजाब में भगवान वाल्मीकि जी के विरुद्ध किसी योजना के तहत, एक षडयंत्र के तहत अपमानजनक भाषा का इस्तेमाल हो रहा है। इसी तरह से कपूरथला जिले में एक धार्मिक समागम का प्रबंध किया गया। उस धार्मिक समागम में हमेशा की तरह, मैं उस अखौती संत का नाम नहीं लेना चाहूंगा। **...(व्यवधान)...**

जो भगवान वाल्मिकी के विरुद्ध अपमानजनक और नफरत भरी टिप्पणियाँ करते हैं। जब वाल्मिकी समाज के लोगों को यह पता चला कि पंजाब सरकार कपूरथला में ऐसा समागम करने की इजाजत दे रही है, तो वाल्मिकी सभाओं ने उस पर ऐतराज किया। जिले के डिप्टी कमिश्नर ने उसकी परमिशन लिखित में कैंसल कर दी और वाल्मिकी सभाओं को पत्र दे दिया कि ऐसा कोई भी समागम यहाँ नहीं होगा, जिसमें भगवान वाल्मिकी सभाओं को पत्र दे दिया कि ऐसा कोई भी समागम यहाँ नहीं होगा, जिसमें भगवान वाल्मिकी जी के बारे में गैर-जिम्मेदाराना शब्दावली का इस्तेमाल किया या

अपमानजनक टिप्पणी हो। परमिशन कैंसल हो जाने के बावजूद जिला प्रशासन की ओर से वह प्रोग्राम करवाया गया। जब वहाँ वाल्मिकी सभाओं ने उसका विरोध किया, तो उनके ऊपर लाठी जार्च किया गया और वाल्मिकी वर्ग के नौजवानों को बेतहाशा पीटा गया। वे जख्मी होकर हॉस्पिटल में पड़े हैं।

हम यहाँ आपके माध्यम से यह कहना चाहते हैं कि इस संबंध में कृपया केन्द्र सरकार पंजाब सरकार को पाबंद करे। जिन अधिकारियों ने वाल्मिकी समाज के नौजवानों के ऊपर लाठी चार्ज किया है, परमिशन रद्द करने के बावजूद धार्मिक समागम करवाया है, धार्मिक जज्बातों पर अटैक किया है, उन अधिकारियों के विरुद्ध कार्रवाई हो। सेंसर बोर्ड, जो हमेशा नाटकों और फिल्मों में भगवान वाल्मिकी के बारे में ऐसी टिप्पणियों को करने की इजाजत दे देता है, जिसके विरुद्ध भगवान वाल्मिकी में आस्था रखने वाले लोग हमेशा रोष प्रकट करते हैं, उस सेंसर बोर्ड को भी पाबंद किया जाए और भगवान वाल्मिकी जी के आदर और सम्मान को दूसरे संतों और महापुरुषों की तरह कायम किया जाए।

अंत में, हम यहे कहना चाहते हैं कि जिन अधिकारियों ने ऐसा किया है, उनके विरुद्ध कार्रवाई की जाए। **...(व्यवधान)...**

प्रो. एस.पी. सिंह बघेल (उत्तर प्रदेश)ः महोदय, मैं इस विषय से अपने आपको संबद्ध करता हूं।

SPECIAL MENTIONS

Demand to take immediate steps to remove uncertainty over the creation of separate State of Telangana

SHRI M. VENKAIAH NAIDU (Karnataka): Mr. Vice-Chairman, Sir, I am raising a very serious issue. The agitation in Andhra Pradesh for a separate State of Telangana has virtually paralysed the administration in the Capital City, Hyderabad, and the districts falling in the Telangana region. Protests and dharnas have become the order of the day, affecting adversely day-to-day lives of the people. The State Government employees have been on pen-down strike. Students and lawyers have taken to the streets demanding creation of Telangana State. Forty-eight hour total bandh was observed. Transport and other essential services have been seriously affected. Uncertainty is not good for the State. Indecision is affecting the State heavily in terms of development. MLAs and MPs are facing demonstrations. Justice Srikrishna Committee was not having a statutory status, but the Home Minister told us that let us await the report. The report now is with the Central Government. Let the Centre end the uncertainty. The Centre should not turn a blind eye to the volatile situation in the State. It must feel the pulse of the people of the region and take immediate action to end the uncertainty because the State is affected very badly, very negatively. People are agitated. I would urge upon the Chairman and the House to see to it that the Government of India takes an early decision.

Demand to scrap English as compulsory paper in U.P.S.C. Examinations

श्री अली अनवर अंसारी (बिहार)ः महोदय, यूपीएससी ने सिविल सर्विसेज, प्रीलिम्स, 2011 के लिए जो नया पाठ्यक्रम घोषित किया है, उसमें अंग्रेजी विषय अनिवार्य बना दिया गया है। अभी तक इसके दो प्रश्न पत्र थे, एक सामान्य ज्ञान का और दूसरा किसी एक ऐच्छिक विषय का, जिसे विद्यार्थी अपनी रूचि